

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

J

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S) : SRL ADVISORS LLP

NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

i. Ashish Jain & Sonia
For Susans as usual
Counsel for the Respondent



2. Monica Choudhary
T. K. Bhaskar
COUNSEL FOR PETITIONER



Counsels representing both the parties are present. Counsel for the respondent filed a memo enclosing copy of the order passed by the Hon'ble High Court of Madras in WMP Nos.2863 & 2865 of 2018 in WP Nos.2333 & 2334 of 2018 wherein a stay has been granted in connection with TCP 412/IB/2017 alongwith TCP 411/IB/2017. In view of the above, the matter is adjourned. Put up on 28.03.2018.

sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc